

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1229
ANSWERED ON:03.03.2011
LAND ENCROACHMENT
Wankhede Shri Subhash Bapurao

Will the Minister of RAILWAYS be pleased to state:

- (a) whether there is a large scale encroachment on railway land in the country;
- (b) if so, the number of encroachers penalised and evicted therefrom during the last three years, zone-wise;
- (c) whether some Railway officials were also found guilty of dereliction of duty in dealing with such cases of encroachments; and
- (d) if so, the details thereof along with action taken thereon during the last three years?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K. H. MUNIYAPPA)

(a) to (d): No, Madam. Indian Railways have approximately 10.65 lakh acres of land, out of which 2460 acres of land, which constitutes only 0.23% of total land holding, is under encroachment. During last three years, ending 31.3.2010, there has been reduction of about 10760 number of encroachments releasing 2250 acres of land. No case of dereliction of duty on the part of railway officials in this regard has been reported in the recent past.

Railways are engaged in a continuous exercise to protect Railway land/property from further encroachments by providing boundary walls, fencing, tree plantation, etc. at vulnerable locations on a programmed basis. As regards existing encroachments, Railways have decided to deal with the issue in a humane manner, through implementation of 'Sukhi Griha' Scheme under which it is planned to rehabilitate 10,000 encroachers.